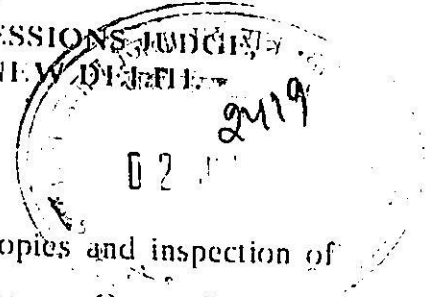


w.s. Ma

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
(SOUTH WEST) DWARKA COURTS, NEW DELHI

ORDER

It is directed that the applications for certified copies and inspection of records of the Digital NI Act Courts posted at Rouse Avenue Courts Complex, submitted to their Readers at South-West District shall be disposed of by the learned JMFCs on the same day through digital signature.



Anju Bajaj Chandna

(Anju Bajaj Chandna)
Principal District & Sessions Judge (S-W),
Dwarka Courts, New Delhi.

No. 23385-23345 / Sectt./DWK/2025

Dated : 01-07-25

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Principal District & Sessions Judges of Delhi District Courts.
3. The Chief Judicial Magistrate, South-West District, Dwarka Courts, New Delhi for compliance.
4. The Chief Judicial Magistrates of all the other Districts of Delhi District Courts.
5. The Hony. Secretary, Dwarka Court Bar Association, Dwarka Courts, New Delhi.
6. Notice Board at Dwarka Court Complex, New Delhi.
- ✓ 7. Website Committee, Tis Hazari Courts, Delhi.
8. R & I Branch, Dwarka Courts, New Delhi for uploading the same on layers.
9. The Branch Incharge, Computer Branch, Dwarka Courts, New Delhi for uploading of the same on the website.
10. PS to the undersigned.

Anju Bajaj Chandna

Principal District & Sessions Judge (S-W),
Dwarka Courts, New Delhi.